

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 41/2016

RANVIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT

Respondent(s)

WITH

Cr1.A. No. 578/2016 (II)

Date : 05-03-2020 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. Amit Kumar Agrawal, Adv.
Mr. Siddharth, AOR

For Respondent(s) Ms. Uttara Babbar, Adv.
Ms. Bhabvana Duhoon, Adv.
Mr. Manan Bansal, Adv.

Mrs. Swarupama Chaturvedi, AOR

Mr. V.K. Shukla, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Mr. Amol Chitravanshi, Adv.
Mr. Shailendra Mani Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after Holi holidays.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(R.S. NARAYANAN)
COURT MASTER